



**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA**

O.A/350/1187/2017

Date of Order: 12.09.2019

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member

Shri Ashok Kumar Dey, son of Late Saroj Kumar Dey, working as Chowkidar, under TRD, Eastern Railway, Halisahar under SSE, and residing at Vill. – Kasaberia, P.O Garberia, P.S. – Dhantal, Dist: Nadia, Pin Code No. 741501.

--Applicant

-Versus-

1. Union of India, through the General Manager, Eastern Railway 17, N.S Road, Kolkata 700001.
2. The Divisional Railway Manager, Eastern Railway, Sealdah Division, Sealdah, Kolkata 700014.
3. The Sr. Divisional Personnel Officer, Eastern Railway, Sealdah Division, Sealdah, Kolkata 700014.
4. The Sr. Divisional Finance Manager, Eastern Railway, Sealdah Division, Sealdah, Kolkata 700014.

--Respondents.

For The Applicant(s): Mr. N. Roy, counsel

For The Respondent(s): Mr. A. Mondal, counsel

O R D E R (O R A L)

Per: Ms. Bidisha Banerjee, Member (J):

Heard both sides.

2. In view of the submission made by the ld. counsel for the applicant that the applicant has got the relief as sought for, the matter has become infructuous and is accordingly disposed of as infructuous. No costs.

Bidisha Banerjee
(Bidisha Banerjee)
Member (J)

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